

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4612/2013

STATE OF U.P. & ORS.

Appellant(s)

VERSUS

SURESH PAL SINGH (DEAD)

Respondent(s)

(only I.A. no. 144755 & 144760 of 2022 in C.A. no. 4612/2013 on'ble
are to be listed before the Hon'ble Judge in Chamber

IA No. 144755/2022 - APPLICATION FOR SUBSTITUTION

IA No. 144760/2022 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.)

Date : 30-11-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE HIMA KOHLI
[IN CHAMBER]

For Appellant(s) Ms. Srishti Mishra, Adv.
Mr. Bhakti Vardhan Singh, AOR

For Respondent(s)
Mr. R. C. Kaushik, AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A. No. 144755 & I.A. No. 144760 of 2022

Counsel for the appellant requests that orders on the
aforesaid applications be deferred to enable her to file a better
affidavit in support of the averments made in I.A. No. 144760 of
2022.

Needful shall be done within four weeks.

List the applications after six weeks.

(HARSHITA UPPAL)
SENIOR PERSONAL ASSISTANT

(RAM SUBHAG SINGH)
BRANCH OFFICER